

1	2	3	4	5	6
12	Jaipur . . . . .	64,816	61,322	8,526	8,331
13	Jullundur . . . . .	1,26,985	98,326	29,347	26,254
14	Kozhikode . . . . .	1,07,494	83,205	42,086	40,115
15	Lucknow . . . . .	81,029	74,455	12,043	12,429
16	Madras . . . . .	2,08,857	1,85,631	30,658	33,730
17	Patna . . . . .	15,031	16,022	2,375	2,386
18	Srinagar . . . . .	6,836	5,850	1,265	1,280
TOTAL . . . . .		14,73,174	13,53,561	6,22,212	6,10,345

स्टेशन मास्टर्स के पदों का दर्जा बढ़ाया जाना

3957. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने स्टेशन मास्टर्स के पदों का दर्जा बढ़ाने का निर्णय किया है,

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(ग) दर्जा बढ़ाने के इस प्रस्ताव से कितने स्टेशन मास्टर्स को लाभ होने की सम्भावना है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन): (क) जी नहीं ।

(ख) और (ग) प्रश्न नहीं उठता ।

#### Proposal to control the management Committee of non-aided Public Schools

3958. SHRI K. MALLANNA: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under consideration of Government to control the Management Committee of the non-aided public schools on the pattern of Government bodies of the affiliated Delhi University Colleges so as to stop mismanagement and mal-practices indulged in the Managing Committees;

(b) if so, the details thereof;

(c) whether Government would amend the Delhi School Education Act in this regard; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) No. Sir.

(b) Does not arise in view of reply to (a) above.

(c) and (d). There is no proposal to amend the Delhi School Education Act, 1973, to empower the Government to control the management committees of the non-aided public schools Under Section 5 of the Delhi School Education Act, 1973, the scheme of management to be framed by each non-aided recognised school, requires the previous approval of the Director of Education except in case of 'minority schools' whose scheme of management does not require such previous approval. Even in respect of aided recognised schools, Government does not appoint the Managing Committees. However, in terms of Rule 59 of the Delhi School Education Rules, 1973, the Managing Committee of the non-aided recognised schools should consist, *inter-alia*, of the Head of the School, two teachers of the concerned school to be elected by the teachers of that school from amongst